

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 69 of 2015 & IA No.105 of 2015
&
Appeal No.75 of 2015

Dated: 8th January, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

Appeal No. 69 of 2015 & IA No.105 of 2015

In the matter of :

Chhattisgarh State Power Transmission Co.Ltd. ...Appellant(s)
Versus
Chhattisgarh State Electricity Regulatory Commission & Ors. ...Respondent(s)

Appeal No. 75 of 2015

In the matter of :

Chhattisgarh State Power Distribution Co.Ltd. ...Appellant(s)
Versus
Chhattisgarh State Electricity Regulatory Commission & Ors. ...Respondent(s)

**Counsel for the Appellant(s) : Ms. Suparna Srivastava
Ms. Anushka Arora**

**Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Paramhans for R.1**

Ms. Divya Chaturvedi

ORDER

We have heard learned counsel for the Appellant. List the matter for further hearing on **11.01.2016**.

(I.J. Kapoor)
Technical Member
ts/pr

(Justice Ranjana P. Desai)
Chairperson